

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/16/2016 NAME OF THE PETITIONER(S) : S. ALAGURAJAN : M/s CHERAN HOTELS PVT LTD + 11 NAME OF THE RESPONDENT(S) UNDER SECTION : 241/242 Represented by Signature Name (in Capital) Counsel Nor (1) Ciberlighor Petitioner K. RAMBIANY & G.V. MOHN FUNDE 3) Kannan P.T.

for MI, Fox mardel &

V-M-KARTHIK

Course for Respondents

Ramulingan l'Associates fountel for 4 Respondent V. 10 X entry

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)